GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 4560 ANSWERED ON 23.03.2021

INCLUSION OF ROUTES UNDER PMGSY

4560. SHRI RAVINDRA KUSHWAHA: SHRI RAVI KISHAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government has received proposals from the State Governments including Uttar Pradesh regarding inclusion of few routes under the main network of roads under Pradhan Mantri Gram Sadak Yojana (PMGKY);
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) to (c) Pradhan Mantri Gram Sadak Yojana (PMGSY) was launched by Government of India on 25th December, 2000 for providing connectivity by way of an all weather road to the eligible unconnected habitations as per core-network with a population of 500 persons in plain areas. In respect of Special Category States (i.e. Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), the Desert Areas (as identified in the Desert Development Programme), the Tribal (Schedule V) areas and Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs and Planning Commission), the objective is to connect eligible unconnected habitations with a population of 250 persons and above (Census 2001). For most intensive Integrated Action Plan (IAP) blocks as identified by Ministry of Home Affairs the unconnected habitations with population 100 and above (as per 2001 Census) is eligible to be covered under PMGSY.

As the programme unfolded, a need was felt for consolidation of the existing Rural Road Network to improve its efficiency not only as a provider of transportation services, but also as a vehicle of social and economic development. Accordingly, in the year 2013, PMGSY-II was launched for upgradation of selected Through Routes and Major Rural Links (MRLs) with a target to upgrade 50,000 Km in various States and Union Territories. Subsequently, in 2016, Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA) for construction/upgradation of strategically important roads was launched as a separate vertical under PMGSY. In the year 2019, Government launched PMGSY-III for consolidation of 1,25,000 Km Through Routes and Major Rural Links connecting habitations, inter-alia, to Gramin Agricultural Markets (GrAMs), Higher Secondary Schools and Hospitals.

Since inception till date (18/03/2021), the details of works sanctioned and completed in all the states of the country under various verticals of PMGSY are as under-

Verticals	No. of Road	Road Length	No. of Road	Road Length	No. of	No. of
	works	sanctioned	works	completed	LSBs	LSBs
	Sanctioned	(in km)	completed	(in km)	sanctioned	completed
PMGSY-I	1,64,735	6,44,633	1,56,971	6,02,788	7,379	4,897
PMGSY-II	6,711	49,925	4,708	41,790	757	434
RCPLWE	897	9,286	129	3,118	73	73
PMGSY-III	6,206	48,166	39	7,019	356	4
Total	1,78,549	7,52,010	1,61,847	6,54,715	8,565	5,408

LSB = Long Span Bridge

Since inception till date (18/03/2021), the details of works sanctioned and completed in the State of Uttar **Pradesh** under various verticals of PMGSY are as under-

Verticals	No. of Road works Sanctioned	Road Length sanctioned (in km)	No. of Road works completed	Road Length completed (in km)	No. of LSBs sanctioned	No. of LSBs completed
PMGSY-I	17,576	50,325	17,563	49,347		Completed
PMGSY-II	963	7,614	962	7,509	2	2
RCPLWE	25	541	6	174	11	0
PMGSY-III	898	6,287	0	0	5	0
Total	19,462	64,767	18,531	57,030	18	2

Works under PMGSY-I & II are proposed for completion in March, 2022, while those under RCPLWEA are proposed for completion in March, 2023.

Currently, the States are submitting proposals under PMGSY-III. Since, the launch of PMGSY-III in 2019, the following States have been sanctioned works under this vertical.

Sr. No.	State	Road Length Sanctioned (in Km)
1	Andhra Pradesh	2,314
2	Assam	2,760
3	Chhattisgarh	5,612
4	Gujarat	3,015
5	Haryana	1,906
6	Karnataka	5,428
7	Kerala	105
8	Madhya Pradesh	6,224
9	Odisha	3,327
10	Punjab	1,046
11	Rajasthan	5,821
12	Tamilnadu	3,201
13	Telangana	1,120
14	Uttar Pradesh	6,287
Total		48,166

Apart from the above, proposals have been received from the states of Maharashtra and Bihar. Additional proposals have also been received from the states of Kerala, Tamil Nadu, Telangana, Andhra Pradesh, Punjab, Odisha and Madhya Pradesh.